NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S)

: HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: SBQ STEELS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROTHAN RAJASEKARAM Cowed for RAP ROLLARM Country Country Country of Ray Edhumanan Country Country of Ray Edhumanan

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed an application for restoring the petition since it was dismissed in default vide order passed by this Tribunal on 31.07.2017. Counsel for respondent filed counter. Time extended at request for submitting arguments. Put up on 15.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)